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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, Papers to be laid on the Table.

...(Interruptions)

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Sangeet Natak Akademi, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sangeet Natak Akademi, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 4678/15/11)

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Khuda Bakhsh Oriental Public Library, Patna, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Khuda Bakhsh Oriental Public Library, Patna, for the year 2009-2010.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 4679/15/11)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Rampur Raza Library, Rampur, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rampur Raza Library, Rampur, for the year 2009-2010.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 4680/15/11)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the North East Zone Cultural Centre, Dimapur, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North East Zone Cultural Centre, Dimapur, for the year 2009-2010.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 4681/15/11)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Sahitya Akademi, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sahitya Akademi, New Delhi, for the year 2009-2010.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 4682/15/11)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the South Zone Cultural Centre, Thanjavur, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the South Zone Cultural Centre, Thanjavur, for the year 2009-2010.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 4683/15/11)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Cultural Resources and Training, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Cultural Resources and Training, New Delhi, for the year 2009-2010.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No. LT 4684/15/11)

(15) (i) A copy of the Annual Report (Hindi and English versions) of the North Zone Cultural Centre, Patiala, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Zone Cultural Centre, Patiala, for the year 2009-2010.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT 4685/15/11)

(17) (i) A copy of the Annual Report (Hindi and English versions) of the Eastern Zonal Cultural Centre, Kolkata, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Eastern Zonal Cultural Centre, Kolkata, for the year 2009-2010.

(18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

(Placed in Library, See No. LT 4686/15/11)

(19) (i) A copy of the Annual Report (Hindi and English versions) of the North Central Zone Cultural Centre, Allahabad, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Central Zone Cultural Centre, Allahabad, for the year 2009-2010.

(20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

(Placed in Library, See No. LT 4687/15/11)

THOMAS): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the Central Railside Ware House Company Limited (a subsidiary of Central Warehousing Corporation) and the Central Warehousing Corporation for the year 2011-2012.

(Placed in Library, See No. LT 4688/15/11)

- (ii) Memorandum of Understanding between the Central Warehousing Corporation and the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution for the year 2011-2012.

(Placed in Library, See No. LT 4689/15/11)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:-

- (i) G.S.R. 114(E)/Ess.Com./Sugarcane published in Gazette of India dated the 25<sup>th</sup> February, 2011, notifying the Factory-wise Fair and Remunerative Price of Sugarcane for the sugar season 2010-11.
- (ii) G.S.R. 270(E) published in Gazette of India dated the 30<sup>th</sup> March, 2011, imposing stockholding and turnover limits on dealers of sugar and khandsari.
- (iii) The Sugar (Price Determination for 2009-2010 Production) Amendment (II) Order, 2011 published in Notification No. G.S.R. 350(E)/ Ess.Com./Sugar in Gazette of India dated the 29<sup>th</sup> April, 2011.
- (iv) The Sugar (Price Determination for 2010-2011 Production) Amendment Order, 2011 published in Notification No. G.S.R. 355(E)/ Ess.Com./Sugar in Gazette of India dated the 2<sup>nd</sup> May, 2011.
- (v) The Removal of (Licensing Requirements, Stock Limits and Movement Restrictions) on Specified Foodstuffs Amendment Order, 2011 published in Notification No. G.S.R. 654(E) in Gazette of India dated the 30<sup>th</sup> March, 2011.

(Placed in Library, See No. LT 4690/15/11)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): I beg to lay on the Table:-

(1) A copy of the Land Ports Authority of India Rules, 2010 (Hindi and English versions) published in the Notification No. G.S.R. 556(E) in Gazette of India dated the 20<sup>th</sup> July, 2011 under Section 36 of the Land Ports Authority of India Act, 2010.

(Placed in Library, See No. LT 4691/15/11)

(2) A copy of the Andaman and Nicobar Islands (Grant-in-aid to Panchayati Raj Institutions) Rules, 2010 (Hindi and English versions) published in the Notification No. 309/2010/F.No. 6-6(1)/2003-PR in Andaman and Nicobar Administration Gazette dated the 1<sup>st</sup> October, 2010 under sub-section (1) of Section 202 of the Andaman and Nicobar Islands (Panchayats) Regulations, 1994.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 4692/15/11)

(4) A copy each of the following Notifications (Hindi and English versions) issued under sub-section (1) of Section 154 of

the Indo-Tibetan Border Police Force Act, 1992:-

- (i) S.O.1224(E) published in Gazette of India dated the 28<sup>th</sup> May, 2011, specifying a member of the Force of the rank of a Head Constable and above should be empowered to exercise the powers and discharge the duties under Section 11 of the Foreigners Act, 1946.
- (ii) S.O.1225(E) published in Gazette of India dated the 28<sup>th</sup> May, 2011, specifying a member of the Force of the rank of a Sub-Inspector and above should be empowered to exercise the powers and discharge the duties under Section 4 of the Passport (Entry into India) Act, 1920.

(Placed in Library, See No. LT 4693/15/11)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (PROF. SAUGATA ROY): I beg to lay on the Table:-

- (1) A copy of the Delhi Urban Art Commission (Terms and Conditions of Service) (Amendment) Rules, 2011 (Hindi and English versions) published in the Notification No. G.S.R. 44 in Gazette of India dated the 12<sup>th</sup> January, 2011 under sub-section (3) of Section 26 of the Delhi Urban Art Commission Act, 1973.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4694/15/11)

...(Interruptions)

*At this stage, Shri C.R. Patil and some other hon. Members came  
and stood on the floor near the Table.*

*At this stage, Shri Dharmendra Yadav and some other hon. Members came and stood on the floor near the Table.*

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India-Union Government (Defence Services) (No. 11 of 2011-12)- Adarsh Co-operative Housing Society for the year ended March, 2011 under Article 151(1) of the Constitution.

(Placed in Library, See No. LT 4695/15/11)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Cooperative Training, New Delhi, for the year 2009-2010.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council for Cooperative Training, New Delhi, for the year 2009-2010, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council for Cooperative Training, New Delhi, for the year 2009-2010.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4696/15/11)

- (3) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:-
- (i) Review by the Government of the working of the Madhya Pradesh State Agro Industries Development Corporation Limited, Bhopal, for the year 2008-2009.
- (ii) Annual Report of the Madhya Pradesh State Agro Industries Development Corporation Limited, Bhopal, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 4697/15/11)

- (5) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 3 of the Agricultural Produce Grading and Marking Act, 1937:-
- (i) The Castor Seeds (Grading and Marking) Rules, 2011 published in Notification No. G.S.R. 564(E) in Gazette of India dated the 25<sup>th</sup> July, 2011.
- (ii) The Organic Agricultural Produce Grading and Marking (Amendment) Rules, 2011 published in Notification No. G.S.R. 394(E) in Gazette of India dated the 23<sup>rd</sup> May, 2011.

(Placed in Library, See No. LT 4698/15/11)

- (6) A copy of the Plant Quarantine (Regulation of Import into India) (First Amendment), Order, 2011 (Hindi and English versions) published in the Notification No. G.S.R. 887(E) in Gazette of India dated the 28<sup>th</sup> April, 2011 under Section 4(d) of the Destructive Insects and Pests Act, 1914.

(Placed in Library, See No. LT 4699/15/11)

- (7) A copy of the Banning of Lindane Order, 2011 (Hindi and English versions) published in the Notification No. S.O. 637(E) in Gazette of India dated the 25<sup>th</sup> March, 2011 under sub-section (2) of Section 27 of the Insecticides Act, 1968.

(Placed in Library, See No. LT 4700/15/11)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Foundation For Communal Harmony, New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Foundation For Communal Harmony, New Delhi, for the year 2008-2009.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 4701/15/11)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Foundation For Communal Harmony, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Foundation For Communal Harmony, New Delhi, for the year 2009-2010.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 4702/15/11)

(5) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 22 of the Central Industrial Security Force Act, 1968:-

(i) The Central Industrial Security Force, Security Wing, Constable (Driver) Recruitment Rules, 2011 published in Notification No. G.S.R. 483(E) in Gazette of India dated the 24<sup>th</sup> June, 2011.

(ii) The Central Industrial Security Force, Fire Wing, Constable (Driver-cum-pump operator) Recruitment Rules, 2011 published in Notification No. G.S.R. 484(E) in Gazette of India dated the 24<sup>th</sup> June, 2011.

(iii) The Central Industrial Security Force Bandsmen (Combatised) Recruitment Rules, 2011 published in Notification No. G.S.R. 482(E) in Gazette of India dated the 24<sup>th</sup> June, 2011.

(Placed in Library, See No. LT 4703/15/11)

(6) A copy of the Governors (Allowances and Privileges) Amendment Rules, 2011 (Hindi and English versions) published in Notification No. G.S.R. 288(E) in Gazette of India dated the 31<sup>st</sup> March, 2011 under sub-section (3) of Section 13 of the Governors (Emoluments, Allowances and Privileges) Act, 1982.

(Placed in Library, See No. LT 4704/15/11)

(7) A copy of the Special Order (Hindi and English versions) of the President increasing the amount under sub-head 'Tour-Expenses' of Schedule –II to the Governors (Allowances and Privileges) Rules, 1987 relating to the Governor of Nagaland under sub-section (3) of Section 12 of the Governors (Emoluments, Allowances and Privileges) Act, 1982.

(Placed in Library, See No. LT 4705/15/11)

(8) A copy of the Central Reserve Police Force (Combatised Group 'C' Ministerial Posts) Recruitment Rules, 2011 (Hindi and English versions) published in Notification No. G.S.R. 56(E) in Gazette of India dated the 31<sup>st</sup> January, 2011 under sub-section (3) of Section 18 of the Central Reserve Police Force Act, 1949 together with a corrigendum thereto published in Notification No. G.S.R. 443(E) dated 9<sup>th</sup> June, 2011.

(Placed in Library, See No. LT 4706/15/11)

...(Interruptions)

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